On my visit to Yerwada Jail on 1.10.2016, I found the figures of Prisoners were 4589 prisoners against the capacity of 2449. This is because 75% of the prisoners are Under Trial Prisoners (3191 male and 108 female together 3299). The congestion is so bad that in a barrack of 2400 sq. ft. almost 170 prisoners have been kept. This overcrowding of jails creates health problems as well as compromise on the basic minimum requirement for a human being.

To decongest the jails not only in Pune but elsewhere in the country, focus should be given on two items. They are (i) Bail for bail able offences: A feeling has taken root that incarceration is punishment by itself and hence continuation in the prison is not a matter of concern. Across the country the Courts are not giving bails to prisoners who are under trials in bailable offences. (ii) The first offender under Section 4 of the Prohibition of Offenders Act is to be considered to be placed under the control of the Probationer's Officer rather than continue in the jail. In the case of Sanjay Dutt the Court upheld this principle and acquitted him. This issue needs to be looked at closely by the Judicial Magistrates while committing them to prison. A letter needs to be sent to the Chief Justices of the High Courts to point out the position in jails and a need for the Magistrates to consider bails for the bailable offences and not to insist on higher amount of bail for indigent prisoners. Of course the Magistrate/Judge will have to take a decision based on the facts of the case.

Yerwada Jail has got a very good industrial unit. One such unit is a production unit of wiring meant for four wheelers for Mahindra and Mahindra. While Rs.200/per day each is paid to all convicts for this work, the Jail authorities put Rs.54/- in the convict's account, take Rs.20/- for the welfare fund and the remaining amount is deposited in the account of the Government. It is anachronistic that remaining amount is being appropriated by the Government It should be kept in a recurring deposit which should be given to the convict at the time of his release. Meanwhile he should have a choice to send it out for his family if the family is in need.

There are 28 death row convicts in this jail (26 men and 2 women). This number seems to be fairly large and in many cases it may not be rarest of rare events. Chairperson may write to the Chief Minister of Maharashtra and other State Governments where a large number of deaths of convicts are in jail with a request to review each case where the remission can be given and it could be converted into life imprisonment.

Chairpeson

Secretary General 10-10-2016.

Yerwada Central Prison,Pune -6 Authorised Prisoners Capycity Male 2323 Female 126

Fridayüü Dateü 01/10/2016 Opning Prisoners total

Dital	Male	Female	Total	
Undertraial	3191	108	3299	
Convict	44	. 02	46 7	
Rigress Convict	193	21	214 > 180	
life Convict	668	115	796	
Death Sentences	26/1 RC	2	28/1RC	
Read Cap	53	00	53	
Detenue	21	00	21	
Night Watchmen	110	00	110	
Convict Overciears	07	12	19	
Naxalite	02	1 /	3	
Total	4328	261	4589	

		Male +	Female	Total
1) Convict Prisoners	:-	1116 +	153 =	1269
2) Detenue Prisoners	:-	21 +	00 =	21
3) Undertraial Prisners	s :-	3191 +	108 =	3299
*				
Total	: -	4328 +	261 =	4589

Senior Jailor | [10] 2016. Yerwada Central Prison Pune-6.

Yerwada Central Prison, Pune

U/S	Convict	Undertrail
302	206	1228
376	54	277
379	23	139
380	23	160
395	08	274
420	18	81
Pocso	09	115

येरवडा मध्यवर्ती कारागृह,पुणे-६. बंदी क्षमता पुरूष २३२३ महिला १२६

शुक्रवार दि ०१/१०/२०१६ रोजीची ओपनिंग बंदी संख्या

· · · · · · · · · · · · · · · · · · ·	2323	126.	2,449
तपशील	- पुरूष	महिला	- एकूण
न्यायाधीन बंदी	३१९१	१०८	3299
साधी शिक्षा बंदी	४४	०२	४६
सश्रम शिक्षा	१९३	२१	२१४
जन्मठेप	६६८	११५	७९६
मृत्युदंड	२६/१ RC	7	२८
लालपट्टी	43	00	५३
स्थानबध्द	२१	00	२१
रात्रपहारेकरी	११०	00	११०
सिध्ददोष अन्वेषक	0/9	. १२	१९
नक्षलवादी + माओवादी	०२	१	3
एकूण	४३२८	२६१	४५८९

		पुरूष	स्त्रिया	एकूण	
१) शिक्षा बंदी	:- ,	१११६ +	१५३ =	१२६९	
२) स्थानबध्द	:-	58 ÷	00 =	२१	
३) न्यायाधीन बंदी	†:- .	₹१९१ _. +	१०८ =	३२९९	
एकूण	:-	४३२८ +	२६१ = '	 ४५८९	

विरिष्ठ तुर्रू गाधिकारी येरवडा मध्यवर्ती कारागृह, पुणे-६.